

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV, (SINGLE BENCH)**

**ITEM No.415**  
**CP/39/ND/2023**

**IN THE MATTER OF:**

Deepa Jain	...	Applicant
Versus		
Ansal Properties And Infrastructure limited	...	Respondent

**under Section 73 (4).**

**Order delivered on 09.05.2024**

**Coram:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Petitioner :  
For the Respondent : Ms. Mahima Shekhawat

**ORDER**

CA, Hari Om Maheshwari is present through VC. Ms. Mahima Shekhawat  
Learned Counsel for the Respondent present physically.

List the matter on **30.05.2024**.

**Sd/-**  
**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**